and Imambara in Murshidabad in West Bengal and the art objects and manuscripts therein by the Central Government being delayed at the cost of the invaluable art objects and manuscripts stored there:

- (b) whether there is any date for their formal taking over; and
- (c) whether there is any proposal under Government's consideration for shifting the manuscripts, art objects etc. from Murshidabad to any other place?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRIK. P. SINGH DEO): (a) No, Sir.

- (b) The responsibility for the maintenance of the Hazarduari Palace and Bara Imambara in Murshidabad has been taken over by the Central Government on 16th August, 1985, subject to preparation of the full inventory and physical verification of all the objects jointly by a Committee of officials of the Government of West Bengal and the Central Government.
 - (c) No, Sir.

Electronic Typewriter

2773. SHRIMATI USHA
MALHOTRA:
DR. LOKESH CHANDRA:
SHRIMATI KAILASHPATI:
SHRI P. N. SUKUL:
SHRI ROSHAN LAL:

Will the PRIME MINISTER be pleased to state whether Government have classified the electronic typewriter as an electronic item and as a computer to bring it under the new electronic policy?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAI

PATIL): Yes, Sir, as a computer peripheral item provided it incorporates certain features like 16 K. Byte memory, lineedit facility and connectability to a computer.

2774. [Transferred to the 23rd August, 1985.]

जाससी के ग्रारोध में गिरफ्तार व्यक्ति

2775. श्री हुक्मदेव नारायण यादव : श्री बो० सत्यनारायण रेड्डी:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले तीन वर्षो के दौरान जासूसी के ग्रारोप में संवर्ग-वार कितने-कितने व्यक्ति गिरफ्तार किये गए ;ग्रौर

(ख) उनके विरुद्ध क्या कार्यवाही की गई ?

गृह मंत्रालय में राज्य मंती (श्रीमती रामदुलारी सिन्हा): (क) ग्रीर (ख) सूचना एकत्र की जा रही है ग्रीर वह सभा पटल पर रख दी जाएगी ?

Invitation to Foreign Teams by Sports
Authority of India

2776, SHRI ASHWANI KUMAR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Director General of Sports Authority of India had invited football teams in April to play matches here and one of the teams was New Castle-upon Tyne Football Team;
- (b) whether it is a fact that some of the players of these teams were found to have links with anti-Indian forces and were not allowed to take part in games;
- (c) whether it is also a fact that a number of them disappeared from the Nehru Stadium; and
- (d) if so, what steps are being taken to scrutinise the bone fides of incoming.